

Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No. 77/2008 in OA No.203/2007

This the 13th day of April, 2011

Hon'ble Shri Justice Alok Kumar Singh, Member (J)

Hon'ble Sri D.C. Lakha, Member (A)

1. Sheo Narayan Pal aged about 48 years son of Sri Kishori Pal, r/o Anand Bazar, P.O. Danapur Cantt. Patna, Bihar.
2. Shafique Ahamad Siddiqui aged about 50 years son of Sri Md. Qayum, r/o D-50/24, Kazakpura Kalan, Varanasi.
3. Rampreet aged about 49 years son of Sri Srikant r/o vill. Misrigarhwa, P.O. Ramdhar Pipra, Deoria.
4. Satish Kumar Yadav, aged about 48 years son of Sri J.R. Yadav, r/o Plot No. 168, Lane No.5, Sri Ram Nagar Colony, Varanasi.
5. Brij Bhushan Singh aged about 50 years son of Sri N.N.Singh, r/o Vill. And Post, Shahanshapur, Varanasi.
6. Jokhan Lal aged about 50 years son of Sri Ram Kumar r/o Village and Post Bela Rampur, Pratapgarh.

Applicants

By Advocate: Sri R.S.Gupta

Versus

1. Sri V.D. Sharma, Deputy Director, Establishment (Welfare) Railway Board, Rail Bhawan, New Delhi.
2. Sri Chatey Ram, Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

Respondents

By Advocate: Sri S.Verma

ORDER (Dictated in Open Court)


By Hon'ble Sri Justice Alok Kumar Singh, Member (J)

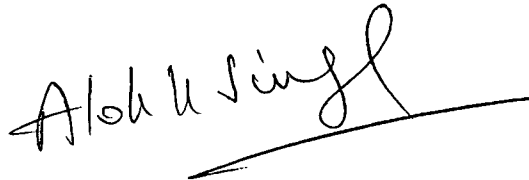
List revised. No body is responding for the applicant

2. Sri S. Verma for respondents is present. He says that in furtherance of this Tribunal's order dated 18.5.2007, the representation has already been decided on 19.3.2009. This has been brought on record along with compliance report against which no objection/ reply has been filed from the side of the applicant.

3. In view of the above, this contempt petition is disposed of finally in full and final satisfaction.

Notices stands discharged.


(D.C. Lakha)
Member (A)


(Justice Alok Kumar Singh)
Member (J)